

SHRI SANTIUSE KUJUR (Assam): Sir, I associate myself with the matter raised by the hon. Member.

SHRI HUSAIN DALWAI (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

### **Shortage of drugs for treatment of drug resistant T.B.**

DR. SANTANU SEN (West Bengal): Sir, through you, I would like to draw the kind attention of the hon. Minister Health and Family Welfare that India has 2.8 million new Tuberculosis cases every year, a quarter of all cases worldwide. Of this, 2.8 per cent of the people do not respond to the most used TB drugs. WHO's-2018 Global Tuberculosis Report estimates India's Multi Drug Resistant-TB (MDR-TB) burden at 1,47,000. The drug Delamanid comes as a relief to this group of people who are drug resistant. It is the only drug that has been approved by WHO for drug resistant patients as young as six years old. It is a safe and effective medication. Sir, the Government has announced that 400 doses of Delamanid will be sourced by an Indian pharmaceutical company from its Japanese manufacturer by next month. These 400 doses, though it is a meagre number, will go to the patients in seven States only, which are Punjab, Chandigarh, Rajasthan, Karnataka, Odisha, Kerala and Lakshadweep, across 21 centres under the Government's Revised National TB Control Programme.

MR. CHAIRMAN: What is your demand?

DR. SANTANU SEN: They will be administered free of cost to the patients. However, States with the highest incidence of MDR-TB do not have access to this life-saving drug. Mumbai with the highest incidence of drug resistant TB patients, is not included in this list. Bedaquiline is another drug which is also used to treat MDR-TB and it is also in short supply. India's ambitious target to reduce TB by 2025 cannot be met if timely access to these essential drugs is not available to most of the TB affected population. So my humble submission...

MR. CHAIRMAN: You should have said it in the beginning.

DR. SANTANU SEN: So my humble submission to the Government is that adequate steps should be taken immediately.

**श्रीमती जया बच्चन** (उत्तर प्रदेश): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करती हूँ। ...**(व्यवधान)**...

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ANUBHAV MOHANTY (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI MAJEED MEMON (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI VIPLOVE THAKUR (Himachal Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P.L. PUNIA (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

**श्रीमती जया बच्चन:** महोदय, यह बहुत गम्भीर समस्या है। इस संबंध में तुरन्त जवाब आना चाहिए कि क्या कार्यवाही हुई। There is a provision where the Minister is supposed to reply to all the Zero Hour mentions...

MR. CHAIRMAN: Subsequently. ...*(Interruptions)*...

SHRIMATI JAYA BACHCHAN: But the replies don't come. I think, if you request them or if you tell them that there should be a time-bound period fixed for the reply...

MR. CHAIRMAN: Right.

SHRIMATI JAYA BACHCHAN: Otherwise, we are just standing here and speaking during Zero Hour without any reaction from the Government. Thank you.

MR. CHAIRMAN: I agree with you, but the rule and precedent says that the Zero Hour submissions are made in the House and, subsequently, the Ministers have to respond to them through a letter. Whoever is here, I am asking them to respond to the extent possible. But they would send replies to the hon. Members. The Parliamentary Affairs Minister will take note of it and convey to all the Ministers.

SHRIMATI JAYA BACHCHAN: Sir, can you make it time-bound? It should not come after six months. ...*(Interruptions)*...

MR. CHAIRMAN: Right, Madam. I agree with you. Hon. Members, today, the House, that means, we have taken up 25 Zero Hour submissions. My compliments to all of you. If this is the way, we can do justice to many. Now, Question Hour. ...*(Interruptions)*...

SHRI DEREK O'BRIEN (West Bengal): Before that, Sir, I would like to make one submission. Rule 29 on page 12; it is on List of Business; something very simple, we found a solution.

MR. CHAIRMAN: Is this your point of order?

SHRI DEREK O'BRIEN: The Motor Vehicles Bill is listed as Number 2 in the List of Business today. The discussion is not complete. Four, five hon. Members still have to speak; the Minister has to reply, and then there are some amendments. Sir, the Minister met us today. There are, at least, ten political parties on this. Even though the Bill is listed, Sir, since we missed you at the morning meeting, so, we thought we should bring....

MR. CHAIRMAN: You missed me. I was there at the meeting. Subsequently, I took that up.

SHRI DEREK O'BRIEN: Sir, the Minister has informally agreed. The Parliamentary Affairs Minister is also here. There are six, seven amendments to this Bill. We are informally meeting the Minister. So, the informal agreement, which I am sharing with you here, is that this Bill will only be brought up on Monday again. We are agreeing to that because we want to find a solution with the Minister not before Monday.

MR. CHAIRMAN: Thank you. This is a suggestion. कृपया आप बैठिए। You cannot ask the Minister.

**संसदीय कार्य मंत्रालय में राज्य मंत्री; तथा सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय में राज्य मंत्री (श्री विजय गोयल):** सभापति महोदय, मैं समझता हूँ कि माननीय सदस्य ने जो बात रखी है, वह ठीक रखी है। चूँकि Motor Vehicles Bill के ऊपर अलग-अलग लोगों का अलग-अलग संशोधन है और मंत्री जी ने कहा है कि वे उनसे बात करेंगे, इसलिए मैं समझता हूँ कि मंत्री जी और ये, आपस में बैठ कर यह तय कर लेंगे कि इस डिबेट को कब continue करें।

### ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Thank you. Now, Question Hour. Question No. 61. Shri Narayan Rane.

#### मंदिरों को केन्द्रीय धार्मिक स्थल सूची में शामिल किया जाना

**\*61. श्री नारायण राणे :** क्या संस्कृति मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने कोंकण क्षेत्र में अंजारले में भगवान गणपति मंदिर, अर्थात् "कादयावर्च गणपति" और अंजारले रोड, दोपोली से 7 कि.मी. दूर आसूद गांव स्थित भगवान विष्णु के केशवराज मंदिर और भगवान शिव के व्याघ्रेश्वर मंदिर तथा लाडघर में स्थित तमस तीर्थ और श्री दत्ता मंदिर तथा प्राचीन वेलेश्वर मंदिर एव कोंकण क्षेत्र में वेलनेश्वर शिव मंदिर तथा गोंधले गांव (चिपलुन) से 45 कि.मी. दूर तंबी (ताम्रपाणि) नदी के किनारे स्थित हरिहरेश्वर मंदिर को केन्द्रीय धार्मिक स्थल सूची में